

Sixteenth Loksabha

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Title: Introduction of the Private Healthcare Sector (Regulation of Fees) Bill, 2017.

SHRIMATI DARSHANA VIKRAM JARDOSH (SURAT): I beg to move for leave to introduce a Bill to regulate the fee charged for private healthcare services with a view to making them affordable for the common man and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to regulate the fee charged for private healthcare services with a view to making them affordable for the common man and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRIMATI DARSHANA VIKRAM JARDOSH: I introduce** the Bill.